

Services of the Container Corporation of India Ltd.

1102. SHRI ASHOK NATH VERMA: Will the Minister of RAILWAYS be pleased to refer to the answer to unstarred question 2994 given in the Rajya Sabha on 18.12.91 and state:

(a) the steps being taken by Government to ensure that the container Corporation of India (CONCOR) appoints needy persons as their Booking/Consignment Agents where CONCOR is not having surh arrangements to provide gainful employment to need individuals and more revenue to CONCOR;

(b) what are the names of places/cities where CONCOR depots are functioning;

(c) what are the names of places/cities which are unrepresented;

(d) what are the names of dry port sites in the country where CONCOR is having direct cargo link; and

(e) what are the details of authorities empowered for appointment of such consignment/Booking Agents alongwith the terms of their appointment, commission, facilities and incentives offered to needy persons so as to eradicate unemployment?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Neither any Booking/Consignment agent has been appointed by CONCOR nor does it propose to appoint such agents.

(b) to (d) CONCOR is operating its depots at Bangalore, Anaparti, Guntur Coimbatore, New Delhi, Amingaon, Dhandari Kolan, Sanathnagar, Ahmedabad, Pune, Panipat, Moradabad, Tondiacpet, Wadi Bundar, Shalimar, Mulund and Vijayawada. All these depots are linked to one gateway port or more.

(e) Does not arise.

रेलवे बोर्ड

1103. डा० रत्नाकर पाण्डेय :

श्री अरंगिल श्रीधरन :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि क्या सरकार रेलवे बोर्ड के सदस्यों की संख्या 7 से घटाकर 6 करने पर विचार कर रही है ताकि खर्च में कटौती की जा सके; यदि हां, तो इसका ब्यौरा क्या है ?

रेल मंत्रालय में राज्य मंत्री (श्री मल्लिकार्जुन) : सरकार ने मितव्ययिता के उपाय के रूप में 31-3-1992 (अप्रराहन) से रेलवे बोर्ड के एक सदस्य का पद (वेतनमान 8000 रुपये निर्धारित) कम करने का विनिश्चय किया है।

Utilisation of railway land for Commercial purposes

1104. SHRI S. MADHAVAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering a proposal to use the vacant land available with the Railway Board for commercial purposes and if so, what are the details;

(b) whether a pilot project in Bandra, Bombay to construct a multistorey building has been taken up by Indian Railway construction company and if so, what are the details thereof; and

(c) what is the total vacant land available with the Railway Board which can be utilised for commercial purposes?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The proposal is for exploring the feasibility of commercially exploiting space over railway land and land presently lying vacant or encroached upon, without obstructing the